

COURT- 2

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APL No. 402 OF 2017 & IA No. 1177 OF 2017

Dated: 14th October, 2019

In the matter of:

Solar Energy Corporation of India

.... Appellant(s)

Versus

M/s Welspun Energy Private Limited

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **17.01.2020**.

Court Master

NR